

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 10420/2016

SYNDICATE BANK

Appellant(s)

VERSUS

PHOOL KUMARI

Respondent(s)

(IA No. 133180/2022 - EARLY HEARING APPLICATION)

WITH

C.A. No. 5600/2019 (IV-A)

Date : 25-09-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) :

Mr. Puneet Taneja, Sr. Adv.
Ms. Laxmi Kumari, AOR
Mr. Amit Yadav, Adv.
Mr. Manmohan Singh Narula, Adv.
Mr. Anil Kumar, Adv.

For Respondent(s) :

Mr. Praveen Agrawal, AOR
Mr. Ankolekar Gurudatta, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1) The matters stand adjourned by six weeks.
- 2) List of dates be filed in the meantime.

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
ASSISTANT REGISTRAR